## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 1989

TO BE ANSWERED ON THE 6<sup>TH</sup> AUGUST, 2025/ SRAVANA 15, 1947 (SAKA)
INCREASING INSTANCES OF CYBER ARREST

1989. SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of Home Affairs be pleased to state:

- (a) whether Government has taken note of the fact that there have been substantial increase in the instances of cyber arrest in which people lost enormous amount of money;
- (b) if so, the details of the instances of cyber arrest that have been reported and resolved during the last three years;
- (c) whether Government has taken any step to create awareness among the people to avoid such instances of cyber arrest and lose the hard earned money; and
- (d) if so, the details thereof?

## **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI BANDI SANJAY KUMAR)

their LEAs.

(a) to (d): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. The States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber crime and cyber arrest scams through their Law Enforcement Agencies (LEAs). The Central Government supplements the initiatives of the States/UTs through advisories and financial assistance under various schemes for capacity building of

The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication "Crime in India". Specific data regarding cyber arrest scams is not maintained separately by NCRB.

To strengthen the mechanism to deal with cyber crimes including cyber arrest scams in a comprehensive and coordinated manner, the Central Government has taken steps which, inter-alia, include the following:

- i. The Ministry of Home Affairs has set up the 'Indian Cyber Crime Coordination Centre' (I4C) as an attached office to deal with all types of cyber crimes in the country, in a coordinated and comprehensive manner.
- ii. The 'National Cyber Crime Reporting Portal' (NCRP) (https://cybercrime.gov.in) has been launched, as a part of the I4C, to enable public to report incidents pertaining to all types of cyber crimes, with special focus on cyber crimes against women and children. Cyber crime incidents reported on this portal, their conversion into FIRs and subsequent action thereon are handled by the State/UT Law Enforcement Agencies concerned as per the provisions of the law.
- iii. The 'Citizen Financial Cyber Fraud Reporting and Management System' (CFCFRMS), under I4C, has been launched in year 2021 for immediate reporting of financial frauds and to stop siphoning off funds by the fraudsters.

As per CFCFRMS operated by I4C, financial amount of more than Rs. 5,489 Crore has been saved in more than 17.82 lakh complaints so far. A toll-free Helpline number '1930' has been operationalized to get assistance in lodging online cyber complaints.

- iv. A State of the Art, Cyber Fraud Mitigation Centre (CFMC) has been established at I4C where representatives of major banks, Financial Intermediaries, Payment Aggregators, Telecom Service Providers, IT Intermediaries and representatives of States/UTs Law Enforcement Agency are working together for immediate action and seamless cooperation to tackle cybercrime.
- v. So far, more than 9.42 lakhs SIM cards and 2,63,348 IMEIs as reported by Police authorities have been blocked by Government of India.
- vi. The Central Government has launched Sanchar Saathi portal (www.sancharsaathi.gov.in) to empower mobile subscribers, strengthen their security and increase awareness about citizen centric initiatives of the Government. The portal provides, inter-alia, facilities to citizens to report suspected fraud communications, know the mobile connections issued in their name, report the stolen / lost mobile handset.
- vii. The Central Government and Telecom Service Providers (TSPs) have devised a system to identify and block incoming international spoofed calls displaying Indian mobile numbers.

- viii. The Central Government has launched an online Digital Intelligence Platform

  (DIP) for sharing of telecom misuse related information with the concerned stakeholders.
- ix. The Central Government has taken various initiatives to create cyber crime awareness which, inter-alia, include:-
- 1) The Hon'ble Prime Minister spoke about digital arrests during the episode
  "Mann Ki Baat" on 27.10.2024 and apprised the citizens of India.
- 2) The Central Government has published a Press Release on Alert against incidents of 'Blackmail' and 'Digital Arrest' by Cyber Criminals Impersonating State/UT Police, NCB, CBI, RBI and other Law Enforcement Agencies.
- 3) A special programme was organized by Akashvani, New Delhi on Digital Arrest on 28.10.2024.
- 4) Caller Tune Campaign: I4C is collaboration with the Department of Telecommunications (DoT) has launched a caller tune campaign with effect from 19.12.2024 for raising awareness about cybercrime and promoting the Cybercrime Helpline Number 1930 & NCRP portal. The caller tunes were also being broadcast in English, Hindi and 10 regional languages by Telecom Service Providers (TSPs). Six versions of caller tunes were played which cover various modus-operandi, namely, Digital Arrest, Investment Scam, Malware, Fake Loan App, Fake Social Media Advertisements.

- 5) The Central Government has launched a comprehensive awareness programme on digital arrest scams which, inter-alia, include; newspaper advertisement, announcement in Delhi Metros, use of social media influencers to create special posts, campaign through Prasar Bharti and electronic media and participated in Raahgiri Function at Connaught Place, New Delhi on 27.10.2024.
- 6) To further spread awareness on cyber crime, the Central Government has taken steps which, inter-alia, include; dissemination of messages through SMS, I4C social media account i.e. X (formerly Twitter) (@CyberDost), Facebook(CyberDostI4C), Instagram (CyberDostI4C), Telegram(cyberdosti4c), SMS campaign, TV campaign, Radio campaign, School Campaign, advertisement in cinema halls, celebrity endorsement, IPL campaign, campaign during Kumbh Mela 2025, engaged MyGov for publicity in multiple mediums, organizing Cyber Safety and Security Awareness weeks with States/UTs, publishing of Handbook Adolescents/Students, digital displays on railway stations and airports across, etc.

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